

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 65/(MAH)/2016
IA No. 07/2016

CORAM:

Present:

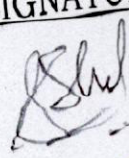
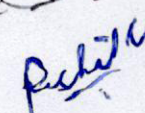
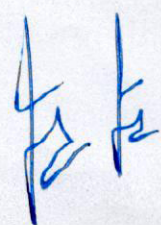
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

NAME OF THE PARTIES: Mrs. Uma Chamnlal Anand
V/s.
M/s. Macks Hard Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S. L. Shel	Rep. 7, 8, 9	
2.	Rushil Mathur i/b Mulla & Mulla by CB & C	Partitioners.	
3.	N. Janardhanan	Rep. 1, 2 & 4	

ORDER

I.A. No. 07/2016 in C.P. No. 65/241, 242/NCLT/MB/MAH/2016

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 10th January,
2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 09.12.2016